

MOST IMMEDIATE

No. APPT-1/7/2021-DP-DP
GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS
(Personnel Division)

Imphal, the 11th May, 2026

To

Director (Printing & Stationary), Manipur

Subject: Request for re-publication of ECI Notification regarding
appointment CEO, Manipur.

Sir/ Madam,

In inviting a reference to the above subject, I am directed to forward herewith copy of Election Commission of India's Notification No.154/MR/2026-P.Admn dated 06.05.2026 and request you to kindly publish the same notification in the Extra Ordinary Gazette and to furnish 10 copies of the same to this department for record.

Encl: As stated above.

Yours faithfully,



(Mayengbam Ranjeeta Devi)
Under Secretary (DP),
Government of Manipur.

Copy to:

1. Staff Officer to Chief Secretary, Government of Manipur.
2. Guard file.

**TO BE PUBLISHED IN THE
WEEKLY GAZETTE
OF INDIA PART-II, SECTION-3 (III).**

**TO BE REPUBLISHED IN THE
NEXT ISSUE OF MANIPUR
STATE GAZETTE.**

**SECRETARIAT OF THE
ELECTION COMMISSION OF INDIA**

Nirvachan Sadan,
Ashoka Road,
New Delhi - 110001.

Dated: 6th May, 2026
16 Vaisakha, 1948 (Saka)

NOTIFICATION

No. 154/MR/2026-P.Admn. - In exercise of the powers conferred by sub-section (1) of section 13A of the Representation of the People Act, 1950 (43 of 1950), the Election Commission of India in consultation with the Government of Manipur hereby designates Shri Arun Kumar Sinha, IAS (MN:1999) as the Chief Electoral Officer for the State of Manipur with effect from the date he takes over charge and until further orders.

2. Shri Arun Kumar Sinha shall cease to hold and hand over forthwith the charge of all or any charges of work under the Government of Manipur, which he may be holding before such assumption of office.

3. Shri Arun Kumar Sinha while functioning as the Chief Electoral Officer, Manipur shall not hold any additional charge whatsoever under the Government of Manipur except that he should be designated Principal Secretary to the Government in charge of Election Department in the State Secretariat.

By order,



**(RAHUL SHARMA)
PRINCIPAL SECRETARY**

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

NOTIFICATION
Imphal, the 12th May, 2026

No.APPT-1/7/2021-DP-DP: The notification No.154/MR/2026-P.Admn dated 06.05.2026 of the Election Commission of India is republished hereunder for information of the General Public and electors.

By order & in the name of the
Governor,



(Mayengbam Ranjeeta Devi)
Under Secretary (DP),
Government of Manipur.

Copy to:

1. Secretary to the Governor, Lok Bhawan, Imphal, Maipur
2. Commissioner to Chief Minister, Manipur
3. PPS to Deputy Chief Minister, Manipur
4. Staff Officer to Chief Secretary, Government of Manipur
5. All Additional Chief Secretaries, Government of Manipur
6. Principal Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001
7. Principal Accountant General, Manipur.
8. Officer concerned.
9. Nodal Officer, e-office, Manipur
10. Director, DIT, Manipur Secretariat.
11. Joint Secretary (GAD), Government of Manipur
12. Treasury Officer/Sub-Treasury Officer concerned.
13. Guard File /Order Book.
